

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**R.P. NO. 16 OF 2016 IN
APPEAL NO. 48 OF 2015**

Dated: 31st May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

M/s Maithon Power Ltd.

...Review Petitioner/Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Review Petitioner/
Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Ms. Aparajita Upadhyay
Mr. Akshat Jain

Counsel for the Respondent(s) : Mr. J.B. Ravi for
Mr. Sethu Ramalingam for R.1

Mr. Ravi Sharma
Ms. Vasudha Sen for R-2

ORDER

We have heard learned counsel for the parties for some time.

List the matter for further hearing on **01.06.2017.**

(I.J. Kapoor)
Technical Member
pr/kt

(Justice Ranjana P. Desai)
Chairperson